

varying from 15 to 25 per cent on various categories of industries. It is not correct to say that power supply to industries has been stopped.

(b) As the neighbouring States/systems are also facing power shortage, it has not been possible to give any assistance to Madhya Pradesh. The power supply position in Madhya Pradesh is expected to improve during the year 1982-83, as an additional generating capacity of 420 MW is likely to be commissioned.

Ransacking of Bombay High Court

1484. SHRI BAPUSAHEB PARULEKAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) is it a fact that chamber of one High Court Judge in Bombay High Court was ransacked recently;

(b) if so, the details;

(c) whether any inquiry has been instituted and if not, whether Government propose to hold inquiry in the matter; and

(d) if not, the reasons?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) to (d). According to the information received from the Prothonotary and Senior Master of the Bombay High Court, the chamber of a Judge of the Bombay High Court was not ransacked. The Court has further intimated that on 14-12-1981 the judgment in writ petition No. 104 of 1981 in which the State Government and the Chief Justice were the respondents was delivered by Shri Justice P. B. Sawant and Smt. Justice Sujata Manohar. As, late in the evening, the State Government decided to file an appeal urgently and obtain interim orders, additional copies of the judgment were required. A copy of the judgment which has been given by Shri Justice Sawant to one of his

colleagues to read was taken with the consent of that Judge from his chamber. The chamber of Shri Justice Sawant was also opened to see whether an additional copy of the judgment in that chamber. It has further been intimated by the High Court that on a complaint made by Shri Justice Sawant at the request of the Judges, Shri Justice D. P. Madon held an informal inquiry into the matter and the result of the inquiry was communicated by Shri Justice Madon to all the Judges of the Bombay High Court. None of the Judges including Shri Justice Sawant considered it necessary that any action should be taken.

Special Cell to uprate capacity of Power Stations

1485. SHRI GULAM MOHAMMAD KHAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government have created a special cell for implementing a new scheme for uprating the capacity of power stations and creation of new capacity.

(b) the estimated cost on the new scheme; and

(c) the names of a major power stations that will improve the performance after betterment and renovation schemes are implemented?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The uprating of existing power plants are being examined. Presently, the following power stations have been taken up for uprating studies.

(i) Hydro:
Bhakra Right Bank
Bhakra Left Bank
Sharavathy
Kundah series
Ukai
Chibro
Rihand

(ii) Thermal:
 Indra Prastha
 Talcher
 Obra
 Dhuvaran
 Ennore

The estimated cost of the proposals will be available only after the studies on the subject have been completed.

Power Crisis in Karnataka and Assistance to 4th Unit of Kali Nadi Project

1486. SHRI S. B. SIDNAL: Will the Minister of ENERGY be pleased to state:

(a) whether the Centre is aware of hard days in power in Karnataka which has to resort to a wide-spread power cut and power shedding because of recurring power crisis;

(b) if so, the assistance the Centre proposes to give to Karnataka in the commissioning of the fourth unit of Kali Nadi Project, thermal station at Raichur, completion of other ongoing projects and the initiative in evolving a joint massive programme in cooperation with Southern States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Karnataka is at present facing energy shortage. During January, 1982, the energy availability in Karnataka was 22 MU per day as against the requirement of 25 million units per day. In order to bridge the gap between demand and availability, the State has imposed demand cut varying from 10 to 30 per cent and energy cut varying from 10 to 33.33 per cent on HT industries. The power shortage in February last year was 14 per cent which has come down to 12 per cent in February this year.

(b) and (c). The Kali Nadi Unit IV of 135 MW has been rotated on 9th January, 1982. Raichur thermal power station with 2 units of 210 MW

each is programmed to be commissioned during 1984-85. The total generating capacity to be added in Karnataka during 6th plan period will be 1195 MW.

As a short term measure, bilateral negotiations have been finalised between Andhra Pradesh and Karnataka for assistance from Andhra Pradesh to the extent of 1.5 MU per day subject to the performance of thermal power stations in Andhra Pradesh. At present, Karnataka is receiving about 1 MU per day and 0.7 MU per day from Kerala and Andhra Pradesh respectively. Karnataka is also receiving assistance from Maharashtra from time to time during off-peak hours of night. The power supply position in Karnataka is expected to improve with the onset of monsoon in June, 1982.

Physical Attack by Unsocial Elements on Small News Paper Men

1487. SHRIMATI MADURI SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the increasing incidents of harassment, attacks, murders and physical attacks by unsocial elements, especially on the newspapermen;

(b) the steps proposed by Government to check incidents of harassment and physical attacks on journalists and newspapers offices; and

(c) the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) There have been occasional reports of alleged attacks on journalists and Press property, in the newspapers.

(b) and (c). The existing laws of the land are adequate to protect the life and property of journalists and other citizens alike. No special provision for journalists or the Press as a category is considered to be necessary.